

PATNA HIGH COURT, PATNA

TENDER NOTICE - 02 / 2021-22

Sealed quotations are invited from the reputed firms / authorized dealers / suppliers / service providers for supply of Apple iphone 12 Pro (256 GB) for Hon'ble Judges of this Court.

Terms & conditions :-

1. The rate quoted in the tender should be inclusive of GST and service charges.
2. GST number, PAN, AADHAR, email and a registered mobile number should be clearly stated in the quotation. Headquarters / Office of the firm / Shop must be located in Patna.
3. No advance payment shall be made and payment will be made through bank (CFMS mode), instead of cash, after submission of bill in duplicate.
4. The Court reserves the right to accept or reject any or all quotations.
5. The firms / service providers have to be ready for maintenance of aforesaid equipments as and when they are asked for.
6. Defective materials should be replaced immediately by the concerned firms, free of cost, within the warranty period.
7. Statement regarding any previous supplies made to government / institutions.

Each page of bid should be duly signed and stamped by the suppliers/ firms. The bid complete in all respect, should be submitted in the Chamber's of undersigned within one (01) week from the date of publication of this tender notice on official website of Patna High Court, Patna.

Anamika
26/6/2021
Registrar (Establishment) I/c
Patna High Court, Patna